

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 114

(IB)-104(PB)/2019

IN THE MATTER OF:

Mr. Hetish Raj Singh & Ors.

.... Applicant/petitioner

v.

Vardhman Estates & Developers Pvt. Ltd.

.... Respondent

Under Section 7 of IBC, 2016

Order delivered on 21.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/petitioner: Mr. Hetish Raj Singh, in person.

For the respondent Mr. Prabhat Kumar, Adv.

ORDER

An order against the same corporate debtor has been reserved in CP No. (IB)-1555(PB)/2018. Accordingly, the matter be listed along with the above mentioned company petition on the date when the order is to be pronounced.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

21.02.2019
Aarti Makker